

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 514
ANSWERED ON 28TH NOVEMBER, 2024

PROJECTS UNDER PMFME SCHEME

**514. SHRI BHARTRUHARI MAHTAB:
SHRI P C MOHAN:
SHRI JANARDAN MISHRA:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:-

- (a) the salient features of the PMFME scheme;
- (b) the details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme; and
- (c) the details of the projects undertaken and the enterprises benefited under the scheme in Bengaluru and Karnataka?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a). Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme is operational for a period of five years from 2020-21 to 2025-26 with an outlay of Rs 10,000 Crore. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The Scheme primarily adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. It provides the framework for value chain development and alignment of support infrastructure.

(b). The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme is at **Annexure-I**.

(c). The details of the projects undertaken and the enterprises benefited under the scheme in Karnataka including Bengaluru is at **Annexure-II**.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 514 FOR REPLY ON 28.11.2024 REGARDING “PROJECTS UNDER PMFME SCHEME”

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 514 FOR REPLY ON 28.11.2024 REGARDING “PROJECTS UNDER PMFME SCHEME”

The details of the projects undertaken and the enterprises benefited under the scheme in Karnataka including Bengaluru are as under:

For the State of Karnataka:

- Credit Linked Subsidy: 5177 micro food processing enterprises have been sanctioned with approved subsidy of Rs. 188.03 Cr.
- Seed capital: Rs. 75.10 Cr. have been sanctioned for 19088 SHG members
- Incubation Centre: 14 Incubation centers have been approved with grant in aid of Rs. 3216.88 Lakhs. The list is mentioned below:

S.No.	State	District	Incubation Centre	Grant in Aid approved (in lakhs)
1.	Karnataka	Mysuru	CSIR-CFTRI Mysure	202.00
2.	Karnataka	Haveri	CoHEFT,Devihosur	240.11
3.	Karnataka	Chitradurga	CoH, Hiriyur (UAHS, Shivamogga)	146.00
4.	Karnataka	Shivamogga	UAHS, Shivamogga	225.00
5.	Karnataka	Dharwad	UAS, Dharwad	236.80
6.	Karnataka	Mandya	ZARS -Jaggery Park (UAS, Bangalore)	159.00
7.	Karnataka	Hassan	CoA, Hasan	209.90
8.	Karnataka	Ramanagara	KVK- Ramanagara	264.00
9.	Karnataka	Chikkamagaluru	CoH, Mudigere	197.86
10.	Karnataka	Raichur	UAS, Raichur	307.00
11.	Karnataka	Chikkaballapura	KVK Chintamani	208.50
12.	Karnataka	Chamarajanagara	KVK Chamarajanagara	143.30
13.	Karnataka	Kolar	ICAR- KVK- Kolar	335.71
14.	Karnataka	Vijayapura	University of Agriculture Sciences, Dharwad at its KVK-Indi, Vijayapura	341.70
			TOTAL	3216.88

- Marketing & Branding: 3 proposals have been approved viz. Seemi, Bhima Pulses and India Coffee
- Capacity Building: 1098 beneficiaries have been trained

For the district of Bengaluru:

- Credit Linked Subsidy: 411 micro food processing enterprises have been sanctioned with approved subsidy of Rs. 21.30 Cr.
- Seed capital: Rs. 6.12 Cr. have been sanctioned for 1,555 SHG members
- Marketing & Branding: 1 proposal have been approved viz. India Coffee